

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 118 of 2013 &
I.A.No. 186 of 2013**

Dated : 4th April, 2014

Uttar Pradesh Power Corporation Ltd.	...	Appellant(s)
Versus		
N.H.P.C. Ltd. & Ors.	...	Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **01.05.2014.**

COURT MASTER